

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P. No.39/(MAH)/2013
CA No.

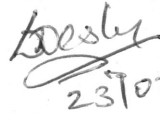
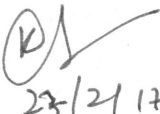
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE PARTIES: M/s. Hotel Ratnasoham Pvt. Ltd.
V/s.
M/s. Ashok Govind Rao

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Deepale D. Deshpande	Advocate for Petitioner	 23/02/17
2.	Kunal Kumbhar i/s S. Venkateshwar	Adv. for Respondent	 23/2/17

ORDER

CP No. 39/59/CLB/MB/MAH/2012

CP No. 116/397-398/CLB/MB/MAH/2014

1. In both the CPs the Learned Counsel of both the sides are present.
2. In respect of CP No. 116/2014 on the last occasion, a date was granted to file Sur-Rejoinder, however, due to ill-health of the person concerned could not be filed, seeking further time to file Sur-Rejoinder. Time is granted. It is now directed to file Sur-Rejoinder on or before 10.03.2017. A copy in advance to the other side.
3. Both these Petitions are now listed for hearing on **24th March, 2017**.
Date is duly communicated to both the sides.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

23rd February, 2017.